

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO.5263

TO BE ANSWERED ON MONDAY THE 4TH APRIL, 2022
CHAITRA 14, 1944 (SAKA)

REDUCTION IN CUSTOMS AND EXCISE DUTIES

5263. SHRI RAVINDRA KUSHWAHA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has reduced customs and excise duties on various items after the announcement of demonetisation;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the estimated shortfall in revenue caused in the financial year 2017-18 as a result thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (c): Rates of customs and excise duties are reviewed periodically as part of Union Budget exercise, taking into account relevant factors including revenue, interest of domestic producers and user industry, export promotion etc. Indirect tax revenue collection has grown consistently since 2017-18.
